COURT NO. 13

THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (EXCISE)					
1	WP/33346/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	YERIPILLI NOOKARAJU Vs THE STATE OF ANDHRA PRADESH	K NARSI REDDY	GP FOR PROHIBITION EXCISE M Krishna Rao SC for skl vzm kkd Municipal Corporations	EAST GODAVARI
ADMISSION (CENTRAL GOVT.)					
2	WP/32522/2026 IA 1/2026 Direction Petition	SHAIK SHANWAZ Vs UNION OF INDIA	MALIREDDY GOWTHAM	BACHINA HANUMANTHA RAO (CENTRAL GOVT COUNSEL) GP FOR HOME	SPS NELLORE
3	WP/34178/2026 IA 1/2026 Direction Petition	DAGGUBATI ADI LAKSHMI Vs THE UNION OF INDIA	KOCHIRI RAJA SHEKAR		GUNTUR
4	WP/34202/2026	LAGADAPATI ATCHAIAH Vs THE RESERVE BANK OF INDIA	MEDIKONDA PRANAY VENKAT CHOWDARY		GUNTUR
5	WP/34385/2026 IA 1/2026 Direction Petition	SADARAM PARAMESWARI Vs UNION OF INDIA	G L NAGESWAR RAO	GP FOR HOME	VISAKHAPATNAM
ADMISSION (ROADS & BUILDINGS)					
6	WP/31034/2026 IA 1/2026 Direction Petition	D PAPAIAH Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	-

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THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

To be Heard on Tuesday The 24th day of November 2026(AFTER CAUSE LIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF ORDERS					
7.1,7.2,7.3,7.4,7.5,7.6,7.7,7.8,7.9,7.10,7.11,7.12,7.13,7.14,7.15,7.16,7.17,7.18,7.19,7.20,7.21,7.22,7.23,7.24,7.25,7.26, 7.27,7.28,7.29,7.30,7.31,7.32,7.33 along with 7					
7	WP/27935/2013 IA 1/2013(WPMP 34677/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONESR Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
7.1	WP/26377/2010 IA 1/2010(WPMP 33690/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.2	WP/27099/2010 IA 2/2010(WPMP 34633/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONERSUB-REGIONAL Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.3	WP/27100/2010 IA 2/2010(WPMP 34634/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONERSUB-REGIONAL Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.4	WP/27101/2010 IA 2/2010(WPMP 34635/2010) Direction Petition IA 1/2022 Fix an Early Date	THEREGIONAL PROVIDENT FUND COMMISSIONER Vs THEEMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.5	WP/27102/2010 IA 2/2010(WPMP 34636/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.6	WP/27476/2010 IA 1/2010(WPMP 34638/2010) Dispense with Petition IA 2/2010(WPMP 35082/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.7	WP/27478/2010 IA 2/2010(WPMP 35084/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDEND FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	SUDERSHAN KUMBAM	GUNTUR
7.8	WP/27479/2010 IA 2/2010(WPMP 35085/2010)	THE REGIONAL PROVIDENT FUND COMMISSIONER	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR

	Direction Petition IA 1/2022 Fix an Early Date	Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL			
7.9	WP/27480/2010 IA 2/2010(WPMP 35086/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.10	WP/27481/2010 IA 2/2010(WPMP 35087/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDEND FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.11	WP/27482/2010 IA 1/2010(WPMP 34626/2010) Dispense with Petition IA 2/2010(WPMP 35088/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDEND FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.12	WP/27483/2010 IA 2/2010(WPMP 35089/2010) Direction Petition	THE REGIONAL PROVIDENT FUND COMMISSIONERSUB-REGIONAL Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.13	WP/27569/2010 IA 2/2010(WPMP 35200/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER SUB-REGIONAL Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.14	WP/27570/2010 IA 2/2010(WPMP 35201/2010) Fix an Early Date IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER SUB-REGIONAL Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	SUDERSHAN KUMBAM C NIRANJAN RAO	GUNTUR
7.15	WP/27571/2010 IA 2/2010(WPMP 35202/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER SUB-REGIONAL Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	SUDERSHAN KUMBAM C NIRANJAN RAO	GUNTUR
7.16	WP/27590/2010 IA 2/2010(WPMP 35223/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEESOVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
7.17	WP/27591/2010 IA 2/2010(WPMP 35224/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR

7.18	WP/25873/2013	REGIONAL PROVIDENT FUND COMMISSIONER GUNTUR Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNALNEW DELHI&ANOTHE	T BALAJI(SC FOR EPFO)		GUNTUR
7.19	WP/27321/2013 IA 1/2013(WPMP 33843/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.20	WP/27322/2013 IA 1/2013(WPMP 33844/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.21	WP/27873/2013 IA 1/2013(WPMP 34597/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.22	WP/27874/2013 IA 1/2013(WPMP 34598/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.23	WP/27877/2013 IA 1/2013(WPMP 34601/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.24	WP/27912/2013 IA 1/2013(WPMP 34650/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
7.25	WP/27926/2013 IA 1/2013(WPMP 34668/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONESR Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.26	WP/28045/2013 IA 1/2013(WPMP 34826/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
7.27	WP/28052/2013 IA 1/2013(WPMP 34834/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.28	WP/28059/2013 IA 1/2013(WPMP	THE REGIONAL PROVIDENT FUND	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR

	34841/2013) Fix an Early Date	COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL			
7.29	WP/28096/2013 IA 1/2013(WPMP 34879/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.30	WP/28277/2013 IA 1/2013(WPMP 35086/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
7.31	WP/28279/2013 IA 1/2013(WPMP 35087/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.32	WP/28281/2013 IA 1/2013(WPMP 35089/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
7.33	WP/28284/2013 IA 1/2013(WPMP 35093/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR

8.1 along with 8

8	WP/15458/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition	TALARI LINGA RAJU Vs THE UNION OF INDIA	MARELLA RADHA	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL) GP FOR REVENUE	KURNOOL
8.1	WP/15145/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition	G. KEERTHI CHANDANA Vs THE UNION OF INDIA	P NARASIMHULU	J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL) GP FOR REVENUE	KURNOOL
9	WP/19071/2026 IA 1/2026 Stay Petition	M/S. OMKARA VIJAYALAKSHMI STRIPS PRIVATE LIMITED Vs THE CHAIRMAN UNION BANK OF INDIA	VADLAPATLA SAI MALLIK	V DYUMANI	KRISHNA

FOR BEING MENTIONED

10	CC/739/2026 (WP 29332/2023)	P. NAVEEN KUMAR Vs G. SAI PRASAD IAS	NAVULURU KRISHNA SAI	SUSHMA YAGANTI	ANANTAPUR

FOR DISMISSAL

11	WP/2380/2018 IA 1/2018 Direction Petition	GANDAM ANKA RAO Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR PROHIBITION EXCISE (AP)	GUNTUR

ADMISSION (REVENUE)

12.1 along with 12

12	WP/31935/2023 IA 1/2023 Direction Petition IA 1/2026 Vacate Stay Petition	ORUSU REDDEPPA Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR REVENUE GP FOR ASSIGNMENT	YSR KADAPA
12.1	WP/28263/2014 IA 1/2014(WPMP 35388/2014) Direction Petition IA 1/2015(WVMP 2823/2015) Vacate Stay Petition IA 1/2022 Direction Petition	ORSU REDDEPPA Vs THE TAHSILDAR	V R REDDY KOVVURI	GP FOR LAND ACQUISITION (AP) P ROY REDDY VIVEK CHANDRA SEKHAR S GP FOR REVENUE	CHITTOOR

ADMISSION (CENTRAL GOVT.)

13	WP/27292/2025 IA 1/2025 Direction Petition	YELLANKI NAGARAJU Vs UNION OF INDIA	N SAI PHANINDRA KUMAR	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) SRICHARAN TELAPROLU SAI SANJAY SURANENI	CHITTOOR
14	WP/7378/2026 IA 1/2026 Direction Petition	MOUNIKA DOSHI Vs HDFC BANK	M S S SWAYAM PRAKASH BABU	GP FOR COMMERCIAL TAX GP FOR REVENUE	KRISHNA
15	WP/9365/2026 IA 1/2026 Injunction Petition	RAVI KUMAR MALINENI Vs UNION OF INDIA	THRIPURAM KARTHIK CHANDRA MOULI	M RAVIKUMAR R1 R2 UNSERVED,	GUNTUR
16	WP/11489/2026 IA 1/2026 Direction Petition	KADIYAM NANDINI Vs THE UNION OF INDIA	ANAND KUMAR KOCHIRI	S SRAVANA SANDHYA (CENTRAL GOVT COUNSEL) BHOOMA MAHARSHI REDDY GP FOR HOME	GUNTUR
17	WP/13264/2026 IA 1/2026 Direction Petition	UPPALAPU NAGASAI Vs THE RESERVE BANK OF INDIA	ANGADA SATYA RAGHAVENDRA		EAST GODAVARI
18	WP/26423/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	PODDU NAGENDRA BABU Vs THE UNION OF INDIA	SARIGALA PRAHAAS	DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM
19	WP/26802/2026 IA 1/2026 Stay Petition	YINDU TEXTILES PRIVATE LIMITED Vs THE UNION OF INDIA	VENKAT SAILENDRA G	P SARASWATHI CENTRAL GOVT COUNSEL SUDHA MADHURI GOVINDU	GUNTUR
20	WP/26947/2026 IA 1/2026 Direction Petition	INTI SHIRIDI SAI KRISHNA Vs TH UNION OF INDIA	SOMISETTY GANESH BABU	S SRAVANA SANDHYA (CENTRAL GOVT COUNSEL)	WEST GODAVARI
21	WP/28039/2026 IA 1/2026 Stay Petition	ARMENGE ENGINEERING PVT LTD Vs THE UNION OF INDIA	RAVITEJA JAMMALAMADAKA	S SRAVANA SANDHYA (CENTRAL GOVT COUNSEL) AKHIL KRISHNAN NHAI Panel Advocate	VISAKHAPATNAM
22	WP/28427/2026 IA 1/2026 Stay Petition	SRI VENKATA MOKSHITHA ENTERPRISES Vs THE EMPLOYEES STATE INSURANCE CORPORATION	V V N NARAYANA RAO	S SIVA KUMARI	EAST GODAVARI

ADMISSION (HOUSING)

23	WP/26823/2026 IA 1/2026 Direction Petition	GOPALASETTY JAGADEESH Vs THE STATE OF ANDHRA	BVSS BALAKRISHNA RANJIT	GP FOR HOUSING MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION	VISAKHAPATNAM

		PRADESH		LIMITED) GP FOR FINANCE PLANNING	

ADMISSION (ROADS & BUILDINGS)

24	WP/14620/2025 IA 1/2025 Direction Petition	P T R BROTHERS PROJECTS Vs THE STATE OF AP	DEVASRI ROSHAN KANCHARLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
25	WP/11647/2026 IA 1/2026 Direction Petition	VINIKA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
26	WP/20160/2026 IA 1/2026 Direction Petition	SRI SAINATH CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	VENKAT SAILENDRA G	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	VISAKHAPATNAM
27	WP/26781/2026 IA 1/2026 Direction Petition	M.V.M. GOPAL Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KRISHNA
28	WP/26814/2026 IA 1/2026 Direction Petition	M/S. I HOMES Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	WEST GODAVARI
29	WP/26915/2026 IA 1/2026 Direction Petition	PAIDALA THIRUPATHI REDDY AND BROS Vs THE STATE OF ANDHRA PRADESH	MULLA SOHAIL SHAREEF	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
30	WP/26977/2026 IA 1/2026 Direction Petition	M/S IMPERIAL COASTAL INFRA Vs STATE OF ANDHRA PRADESH	S.NAGESWARAREDDY	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	WEST GODAVARI
31	WP/27031/2026 IA 1/2026 Direction Petition	M/S. PTR BROTHERS PROJECTS Vs THE STATE OF ANDHRA PRADESH	MULLA SOHAIL SHAREEF	GP FOR TRANSPORT GP FOR FINANCE PLANNING	SPS NELLORE

ADMISSION (REVENUE-LA)

32	WP/4904/2023 IA 1/2023 Direction Petition	C NAGARAJU Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR LAND ACQUISITION GP FOR REVENUE GP FOR REVENUE	CHITTOOR
33	WP/6486/2023 IA 1/2023 Direction Petition	Y SURESH Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR LAND ACQUISITION GP FOR REVENUE GP FOR REVENUE	CHITTOOR
34	WP/19389/2023 IA 1/2023 Direction Petition	GALI SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR LAND ACQUISITION	CHITTOOR

INTERLOCUTORY

35	IA/2/2026 Restoration Petition WP/12387/2023	DARSI KESAMMA Vs THE STATE OF AP	BALAJI BOLLA	GP FOR REVENUE GP FOR REVENUE CH VENKATA CHALLA RAO	YSR KADAPA

INTERLOCUTORY(CENTRAL GOVT.)

36.1,36.2 along with 36

36	WP/29374/2024 IA 1/2024 Direction Petition IA 2/2025 Vacate Stay Petition	VEDURUVADA NIRMALA Vs NATIONAL HIGHWAYS AUTHORITY OF INDIA	P SAI SURYA TEJA	PADMA RAO G S LAKKARAJU P SOMA SEKHARA NAIDU GP FOR HOME GP FOR REVENUE	KRISHNA
36.1	WP/29483/2024 IA 1/2024 Direction Petition	MIRYALA NAGA VENKATA PADMAVATHI Vs NATIONAL HIGHWAYS AUTHORITY OF INDIA	P SAI SURYA TEJA	PADMA RAO G S LAKKARAJU P SOMA SEKHARA NAIDU GP FOR HOME GP FOR REVENUE	KRISHNA
36.2	WP/29789/2024 IA 1/2024 Direction Petition IA 1/2025 Vacate Stay Petition	BONTHU DINESH REDDY Vs NATIONAL HIGHWAYS AUTHORITY OF INDIA	P SAI SURYA TEJA	PADMA RAO G S LAKKARAJU P SOMA SEKHARA NAIDU PADMA RAO LAKKARAJU (SC FOR NHAI) GP FOR HOME GP FOR REVENUE	KRISHNA

INTERLOCUTORY (PROB. & EXCISE)

37.1 along with 37

37	WP/33456/2017 IA 1/2017(WPMP 41618/2017) Direction Petition	SRI LAXMI WINES Vs THE STATE OF ANDHRA PRADESH	KONA N.D.V.RAMANA RAO	GP FOR PROHIBITION & EXCISE (AP) GP FOR REVENUE	EAST GODAVARI
37.1	WP/40609/2017 IA 1/2017(WPMP 50412/2017) Direction Petition IA 2/2017(WPMP 50416/2017) Direction Petition IA 1/2018 Permission Petition IA 2/2018 Vacate Stay Petition	PITHANI RAMBABP S/ O PITHANI VENKATA RATNAM Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRL SECRETARY	KONA N.D.V.RAMANA RAO	GP FOR REVENUE (AP)	EAST GODAVARI
38	WP/15941/2018 IA 1/2018 Suspension Petition IA 2/2018 Vacate Stay Petition	SUDHAKAR KODALI MANAGING DIRECTOR (AUTHORIZED SIGNATORY) Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR PROHIBITION EXCISE (AP)	EAST GODAVARI
39	WP/3967/2019 IA 1/2019 Direction Petition IA 2/2019 Leave Petition	SURYA WINES Vs STATE OF AP	O UDAYA KUMAR	GP FOR PROHIBITION EXCISE (AP)	KURNOOL

FOR EXTENSION OF INTERIM ORDERS

40	WP/31045/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	KANDRA PRATHIMA Vs THE AUTHORIZED OFFICER CUM ASST. GENERAL MANAGER	NARASIMHA RAO GUDISEVA	PRAKASAM REDDY D	SPS NELLORE
41	WP/31069/2026 IA 1/2026 Suspension Petition	ANDHRA PRADESH SOLAR POWER CORPORATION PVT LTD Vs UNION OF INDIA	V V SATISH	SAMBOJU BALA GOPAL SAI SANJAY SURANENI R1 R2 R3 R4 R5 UNSERVED,	GUNTUR

FOR CONTINUATION

42	WP/4007/2026 IA 2/2026 Stay Petition IA 3/2026 Vacate Stay Petition	EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LTD Vs CENTRAL ELECTRICITY REGULATORY COMMFISSION	THE ADVOCATE GENERAL	TALLAPRAGADA SRIRAM VIMAL VARMA VASI REDDY	GUNTUR

COURT NO. 13

THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

To be Heard on Tuesday The 24th day of November 2026(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST-1)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR WITHDRAWAL					
43	WP/17344/2019 IA 1/2019 Direction Petition	ALL SERVICES GLOBAL PRIVATE LIMITED Vs THE UNION OF INDIA	T V S PRABHAKARA RAO	DEPUTY SOLICITOR GENERAL OF INDIA T BALAJI(SC FOR EPFO)	CHITTOOR
44	WP/24538/2023 IA 1/2023 Suspension Petition IA 2/2023 Direction Petition	M/S SULLURPET NIDHI LIMITED Vs THE UNION OF INDIA	B VAMSI KRISHNA	R1 R2 R3 R4 UNSERVED,	SPS NELLORE
45	WP/32075/2025 IA 1/2025 Direction Petition	SHAIK RAHIMA BIRJIS Vs THE UNION OF INDIA	KOTI REDDY IDAMAKANTI	M UMA DEVI (CENTRAL GOVT COUNSEL) ASHOK RAM V	WEST GODAVARI
FOR ADMISSION					
46	CC/4510/2026 (WP/2181/2025)	M/S KPS AGRO AND IND PRIVATE LIMITED GOOTY ANANTAPURAMU DISTRICT Vs BHUMIKA SALLAN	K V RAGHU VEER		ANANTAPUR
47	CC/4512/2026 (WP/29570/2025)	M/S SRI SAI GOPI KRISHNA CONSTRUCTIONS Vs KANTHILAL DANDEY IAS	MODAPOTHULA SUMALATHA		EAST GODAVARI
ADMISSION (MUNICIPAL ADMN.)					
48.1 along with 48					
48	WP/962/2025 IA 1/2025 Direction Petition IA 3/2025 Vacate Stay Petition	GUDIPATI SEETHA Vs THE STATE OF AP	JOSYULA BHASKARA RAO	GP MUNCIPAL ADMN AND URBAN DEV AP Sireesha Rani Vallabhaneni Standing Counsel For Municipalities A K KISHORE REDDY SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES NOTE	EAST GODAVARI
48.1	CC/4247/2024 (WP/4915/2024)	S VEERARAGHAVAMMA Vs K V PADMAVATHI	A K KISHORE REDDY	Sireesha Rani Vallabhaneni Standing Counsel For Municipalities	EAST GODAVARI
ADMISSION (EXCISE)					
49	WP/25243/2025 IA 1/2025 Direction Petition IA 1/2026 Additional Material Petition	S. FIAZ AHMED Vs THE STATE OF ANDHRA PRADESH	T NAGARJUNA REDDY	GP FOR PROHIBITION EXCISE GINJUPALLI SUBBA RAO	CHITTOOR
ADMISSION(WAKF BOARD)					
50.1,50.2,50.3,50.4 along with 50					
50	WP/12161/2020 IA 1/2020 Direction Petition IA 1/2021 Vacate Stay Petition	PATTA MOHAMMED VALI Vs THE STATE OF ANDHRA PRAESH	SURYAM GANNAVARAPU	K ASAD AHAMED (SC FOR AP WAKF BOARD) SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES SHAIK KHAJA BASHA GP FOR REVENUE	GUNTUR

50.1	WP/25132/2009 IA 1/2009(WPMP 32748/2009) Suspension Petition IA 2/2009(WPMP 32749/2009) Direction Petition	PATTA MURSHAD Vs THE A.P. STATE WAKF BOARD	SURYAM GANNAVARAPU	SHAIK KHAJA BASHA S ARIFULLAH (SC FOR AP WAQF BOARD)	GUNTUR
50.2	WP/2866/2024 IA 1/2024 Suspension Petition	HAZARATH HAJI DARGAH COMMITTEE Vs THE STATE OF AP	MASALEGAR HIDAYATHULLA	GP FOR SOCIAL WELFARE (AP) M MEHDI HUSSAIN SHAIK KHAJA BASHA	ANANTAPUR
50.3	WP/2867/2024 IA 1/2024 Suspension Petition	HAZRATH HAJI VALI DARGAH COMMITTEE Vs THE STATE OF AP	MASALEGAR HIDAYATHULLA	GP FOR SOCIAL WELFARE (AP) MOHAMMED GAYASUDDIN SHAIK KHAJA BASHA	ANANTAPUR
50.4	WP/19514/2025 IA 1/2025 Direction Petition	PATTA MOHAMMED VALI Vs THE STATE OF ANDHRA PRADESH	SHAIK KARIMULLA	GP FOR SOCIAL WELFARE SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR HOME SHAIK KHAJA BASHA GP FOR REVENUE	GUNTUR
51	WP/16896/2024 IA 1/2024 Suspension Petition	SYED SYFUDDIN KHADARI Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	GP FOR SOCIAL WELFARE GP FOR REVENUE SHAIK KHAJA BASHA	CHITTOOR

52.1,52.2 along with 52

52	WP/30894/2024 IA 1/2024 Suspension Petition IA 1/2025 Vacate Stay Petition IA 1/2026 Vacate Stay Petition	SHAIK JEELANI @ SAIDA Vs AP STATE WAQF BOARD	CORPUS JURIS LAW PANEL LLP	SHAIK KHAJA BASHA NAGESWARA RAO BAIPUDI GP FOR SOCIAL WELFARE	KRISHNA
52.1	WP/755/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	SHAIK JEELANI @ SAIDA Vs THE A.P. STATE WAQF BOARD	CORPUS JURIS LAW PANEL LLP	SHAIK KHAJA BASHA NAGESWARA RAO BAIPUDI GP FOR SOCIAL WELFARE	KRISHNA
52.2	WP/1832/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Vacate Stay Petition	SHAIK JEELANI @ SAIDA Vs THE AP STATE WAQF BOARD	CORPUS JURIS LAW PANEL LLP	SHAIK KHAJA BASHA NAGESWARA RAO BAIPUDI GP FOR SOCIAL WELFARE	KRISHNA
53	WP/6646/2025 IA 1/2025 Direction Petition	MASJID-E MUHAMMADIYAH Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	MANOJ KUMAR BETHAPUDI GP FOR SOCIAL WELFARE SHAIK KHAJA BASHA	KRISHNA
54	WP/25625/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	GOVINDU RAMAKRISHNA REDDY Vs THE STATE OF AP	AISHWARYA NAGULA	GP FOR SOCIAL WELFARE SHAIK KHAJA BASHA GP FOR REVENUE	KURNOOL
55	WP/8580/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Vacate Stay Petition	MASJID E RAHAMANAIA COMMITTEE Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR SOCIAL WELFARE SHAIK KHAJA BASHA BUTTA VIJAYA BHASKER	KURNOOL

56	WP/9454/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	SHAIK AZMATHULLAH Vs THE STATE OF ANDHRA PRADESH	PATHI SIVA PRASAD	GP FOR SOCIAL WELFARE KALEEMULLA S MALLAVELLI NAGA SAI LALITH KUMAR SHAIK KHAJA BASHA	YSR KADAPA

57.1,57.2 along with 57

57	WP/33217/2026 IA 1/2026 Direction Petition	K KHAJA MOHIDDIN Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	GP FOR SOCIAL WELFARE SHAIK KHAJA BASHA SURYAM GANNAVARAPU	YSR KADAPA
57.1	WP/11803/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition IA 3/2024 Leave Petition IA 1/2025 Amendment Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	SHAIK MOHAMMAD ISMAIL Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR SOCIAL WELFARE (AP) KALEEMULLA S SHAIK KHAJA BASHA	YSR KADAPA
57.2	WP/12230/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 3/2025 Leave Petition	SYED JAKIR HUSSAIN Vs THE STATE OF AP	KAVATI NARESH	GP FOR SOCIAL WELFARE KALEEMULLA S SHAIK KHAJA BASHA	YSR KADAPA

ADMISSION (REVENUE)

58.1 along with 58

58	WP/31910/2022 IA 1/2022 Direction Petition	MOTAMARRI NAGA NARENDRA RAO Vs STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR REVENUE V V SATISH (SC for APEPDCL) DEVI PRASAD MANGALAPURI	WEST GODAVARI
58.1	WP/18406/2023 IA 1/2023 Suspension Petition	MOTAMARRI SREENU Vs THE STATE OF ANDHRA PRADESH	SIVA SANKARA RAO BORRA	GP FOR REVENUE DEVI PRASAD MANGALAPURI	WEST GODAVARI

59.1,59.2 along with 59

59	WP/36593/2022 IA 1/2022 Direction Petition	A M ABBAS Vs THE STATE OF ANDHRA PRADESH	P VIJAYA LAKSHMI	GP FOR REVENUE	YSR KADAPA
59.1	WP/38017/2022 IA 1/2022 Stay Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Vacate Stay Petition IA 1/2023 Implead Petition IA 1/2026 Receive Docs Petition	M.VENKATAMUNI REDDY Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR REVENUE C VAMSI KRISHNA MEKA RAHUL CHOWDARY GP FOR REVENUE (AP) RAJENDRA C	CHITTOOR
59.2	WP/41164/2022 IA 1/2022 Direction Petition	SRI P PURNA CHAND Vs THE STATE OF ANDHRA PRADESH	CHALASANI AJAY KUMAR	GP FOR REVENUE C VAMSI KRISHNA GINJUPALLI SUBBA RAO	CHITTOOR
60	WP/3660/2023	SHAIK RAFI Vs THE STATE OF AP	G M SWAMULU	GP FOR REVENUE	CHITTOOR
61	WP/15534/2023 IA 1/2023 Stay Petition IA 2/2023 Vacate Stay Petition	K RAJESWARI Vs THE STATE OF ANDHRA PRADESH	BONU RAMA SHANKAR RAO	GP FOR REVENUE GP FOR REVENUE (AP)	CHITTOOR

62	WP/16146/2023 IA 1/2023 Direction Petition	SRI MIRIYALA VENKATA SATYA KIRAN KUMAR Vs THE STATE OF AP	V V SATISH	GP FOR REVENUE K.P.S. SAILESH REDDY MEKA RAHUL CHOWDARY	VISAKHAPATNAM
63	WP/16418/2023 IA 1/2023 Stay Petition IA 2/2023 Direction Petition	NUTHANAPATI SREEKANTH Vs THE STATE OF AP	CKR ASSOCIATES	GP FOR REVENUE G RAMA GOPAL	VIZIANAGARAM
64	WP/16468/2023 IA 1/2023 Suspension Petition	GODUGUNURU MARIYAMMA Vs THE STATE OF ANDHRA PRADESH	S DILIP JAYA RAM	GP FOR REVENUE VAKATI VENKATA GNANUSHA	YSR KADAPA
65	WP/25809/2023 IA 1/2023 Direction Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Amendment Petition IA 2/2026 Amendment Petition	BYREDDY PENTAYYA Vs THE STATE OF ANDHRA PRADESH	G SAI NARAYANA RAO	THE ADVOCATE GENERAL D S SIVADARSHAN GP FOR REVENUE	VIZIANAGARAM
66	WP/24305/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	DADI SRI RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	DURGA RAO PONNADA	GP FOR REVENUE V V SATISH CHIEF NOTE CASE	VISAKHAPATNAM

ADMISSION (CENTRAL GOVT.)

67.1,67.2 along with 67

67	WP/21394/2022 IA 1/2022 Direction Petition	M/S VRO EMPLOYEES AND WORKERS WELFARE UNION Vs THE REGIONAL PROVIDENT FUND COMMISSIONER -1	S SIVA SHANKER	ANUP KOUSHIK KARAVADI KOCHIRI RAJA SHEKAR CHIEF NOTE CASE	GUNTUR
67.1	WP/4701/2011 IA 1/2026 Receive Docs Petition	M/S. VILLAGE RECONSTRUCTION ORGANISATION Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	RAMA RAO GHANTA	P RAMABHOOPAL REDDY RAVINDRA YANAMANDRA S SIVA SHANKER ANUP KOUSHIK KARAVADI	GUNTUR
67.2	WP/21404/2022 IA 1/2022 Stay Petition	M/S. VILLAGE RECONSTRUCTION ORGANISATION (INDIA) Vs THE REGIONAL PROVIDENT FUND COMMISSIONER -I	GHANTA SRIDHAR	ANUP KOUSHIK KARAVADI S SIVA SHANKER T BALAJI(SC FOR EPFO)	GUNTUR
68	WP/29684/2023 IA 1/2023 Suspension Petition	SUGAVASI BALA SUBRAMANYAM Vs THE UNION OF INDIA	NIMMAGADDA REVATHI	V V SATISH	YSR KADAPA
69	WP/13241/2024 IA 1/2024 Direction Petition IA 2/2024 Stay Petition IA 3/2024 Vacate Stay Petition IA 5/2024 Vacate Stay Petition IA 1/2026 Leave Petition	M/S. SHIV ENGINEERING AND PORT SERVICES PVT. LTD. Vs THE BOARD OF TRUSTEES OF VISAKHAPATNAM PORT AUTHORITY (VPA)	VEMA RAMANJANEYULU	Dr MAJJI SURI BABU RAVITEJA PADIRI	VISAKHAPATNAM

70	WP/14063/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition IA 3/2024 Extension Petition	SMT A SARABEEVI Vs UNION OF INDIA	SRIDEVI JAMPANI	BOMMINAYUNI APPARAO	KRISHNA
71	WP/20332/2024 IA 1/2024 Stay Petition IA 1/2025 Fix an Early Date	M/S. INTEGRAL TRADING AND LOGISTICS VISAKHAPATNAM Vs THE BOARD OF TRUSTEES OF VISAKHAPATNAM PORT AUTHORITY(VPA)	VEMA RAMANJANEYULU	RAMA CHANDRA RAO GURRAM RAVITEJA PADIRI SOURI BABU DUPPATI	VISAKHAPATNAM
72	WP/6354/2026 IA 1/2026 Direction Petition	N SAINATH REDDY Vs UNION OF INDIA	GEETHA MADHURI N S	AMRUTHA BOPPUDI (CENTRAL GOVT COUNSEL) GP FOR ANIMAL HUSBANDARY BH RAMA KRISHNA NAIK R4 UNSERVED,	KURNOOL
73	WP/6586/2026 IA 1/2026 Stay Petition	M REDDEPPA Vs THE UNION OF INDIA	V R REDDY KOVVURI	V VENKATA NAGA RAJU(CENTRAL GOVT COUNSEL) THANDAVA YOGESH GP FOR ROADS BUILDINGS	CHITTOOR

74.1,74.2 along with 74

74	WP/9118/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Permission Petition IA 5/2026 Vacate Stay Petition	GORTI KALYANA SESHA DINAKAR Vs THE UNION OF INDIA	P S P SURESH KUMAR	M MADAALASA CENTRAL GOVT COUNSEL VARREY VENKATA NAGA VISHNU TEJA S S VARMA(SR PANEL COUNSEL CENT GOVT) THE ADVOCATE GENERAL	WEST GODAVARI
74.1	WP/34142/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 2/2025 Vacate Stay Petition IA 3/2025 Vacate Stay Petition IA 1/2026 Vacate Stay Petition	KOMMU SURVACHARLA (DIED) AS PER L.R P2 Vs THE UNION OF INDIA	P S P SURESH KUMAR	GP FOR LAND ACQUISITION VARREY VENKATA NAGA VISHNU TEJA GP FOR REVENUE GP FOR LAND ACQUISITION (AP) S S VARMA(SR PANEL COUNSEL CENT GOVT) KILARU NITHIN KRISHNA	WEST GODAVARI
74.2	CRP/1068/2023 (LRA/3/2000) IA 1/2026 Condone Delay Petition IA 2/2026 Receive Docs Petition	THE STATE OF A-P. Vs GONTI KALYANA SESHA DINAKAR	GP FOR ARBITRATION (AP)	P S P SURESH KUMAR	WEST GODAVARI
75	WP/17539/2026 IA 1/2026 Direction Petition	PEDDINA KALIDASU Vs UNION OF INDIA	R SIVA SAI SWARUP	P PADMAVATHI (CENTRAL GOVERNMENT COUNSEL) S SYAMSUNDER RAO S SATYANARAYANA MOORTHY	VISAKHAPATNAM
76	WP/22077/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	BEERAM SOMESWARA RAO Vs THE UNION OF INDIA.	VARA LAKSHMI CHEKURI	M UMA DEVI (CENTRAL GOVT COUNSEL) RANGA SURYA PRAKASH RAO KOLA	KRISHNA
77	WP/22351/2026 IA 1/2026 Direction Petition	KARRI SATYANARAYANA REDDY Vs THE UNION OF INDIA	T V JAGGI REDDY	O UDAYA KUMAR (CENTRAL GOVT COUNSEL) O UDAYA KUMAR MANNAM VENKATA KRISHNA RAO	EAST GODAVARI

78	WP/28294/2026 IA 1/2026 Direction Petition	MUPPALLLA SAILAJA CHANDRA Vs THE UNION OF INDIA	D KRISHNA MURTHY	AMRUTHA BOPPUDI (CENTRAL GOVT COUNSEL) THANDAVA YOGESH GP FOR REVENUE	GUNTUR

ADMISSION (TRANSPORT)

79	WP/20731/2023 IA 1/2023 Direction Petition	SRIMITTAPALLI COLEGE OF ENGINEERING Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR TRANSPORT	GUNTUR

ADMISSION (ROADS & BUILDINGS)

80	WP/26845/2026 IA 1/2026 Direction Petition	IMMALRAJU VENKATA SATYANARAYANA RAJU Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	VISAKHAPATNAM

ADMISSION (REVENUE-LA)

81	WP/6655/2023 IA 1/2023 Direction Petition IA 1/2026 Additional Affidavit	DAMERA VENKATA NARASIMHA RAO Vs THE STATE OF ANDHRA PRADESH	P VIVEK	GP FOR REVENUE GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION	EAST GODAVARI

INTERLOCUTORY(CENTRAL GOVT.)

82.1,82.2,82.3,82.4,82.5,82.6,82.7,82.8,82.9 along with 82

82	WP/33436/2012 IA 1/2012(WPMP 42532/2012) Direction Petition IA 1/2013(WVMP 482/2013) Vacate Stay Petition IA 1/2017(WVMP 4865/2017) Vacate Stay Petition IA 2/2017(WPMP 50588/2017) Implead Petition IA 1/2018 Additional Material Petition IA 2/2018 Direction Petition IA 3/2018 Modification IA 1/2019 Implead Petition IA 2/2019 Direction Petition IA 3/2019 Additional Material Petition IA 1/2020 L R Petition IA 1/2023 L R Petition	PAGADALA PRABHAKAR RAO NELLORE DISTRICT & 30 OTHERS Vs SALT COMMISSIONER JAIPUR & 7 OTHERS	S SRINIVAS REDDY	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR REVENUE 15373/PILLIX LAW FIRM GP FOR GENERAL ADMINISTRATION GINJUPALLI SUBBA RAO R2 R3 R4 R5 R6 R7 UNSERVED,M/s.K CHENCHURAMI REDDY for proposed R- 9	SPS NELLORE
82.1	WP/34138/2012 IA 1/2012(WPMP 43429/2012) Direction Petition IA 1/2013(WVMP 481/2013) Vacate Stay Petition	POOSALA VENKATA SESHAIAH @BABU RAO Vs THE SALT COMMISSIONER	C SUMON	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR REVENUE GP FOR GENERAL ADMINISTRATION GP FOR REVENUE GINJUPALLI SUBBA RAO	SPS NELLORE
82.2	WP/34200/2012 IA 1/2012(WPMP 43494/2012) Direction Petition IA 1/2013(WVMP 491/2013) Vacate Stay Petition	TIRUPATI KONDAIAH Vs THE SALT COMMISSIONER	P VIJAYA KUMARI	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR REVENUE GP FOR REVENUE GINJUPALLI SUBBA RAO	SPS NELLORE
82.3	WP/34227/2012 IA 1/2012(WPMP 43522/2012) Direction Petition IA 1/2013(WVMP 473/2013) Vacate Stay Petition IA 1/2015(WPMP 30899/2015) Extension Petition	K. DAYASAGAR REDDY SPSR NELLORE DIST. Vs THE SALT COMMISSIONER JAIPUR & 7 OTRS.	T C KRISHNAN	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR REVENUE GP FOR REVENUE GINJUPALLI SUBBA RAO	SPS NELLORE

82.4	WP/36946/2012 IA 1/2012(WPMP 46874/2012) Direction Petition	PASUMARTHI DORASWAMY SPSR NELLORE DT. & ANR Vs SALT COMMR. JAIPUR & 7 OT	CHUKKA KRANTHI KIRAN	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR REVENUE GP FOR GENERAL ADMINISTRATION GP FOR REVENUE GINJUPALLI SUBBA RAO	SPS NELLORE
82.5	WP/17298/2015 IA 1/2015(WPMP 22407/2015) Direction Petition IA 1/2016(WVMP 223/2016) Vacate Stay Petition	YEKOLLU VENKATARAMANAIAH CHETTY S/O.RAMA SUBBAIAH Vs THE SALT COMMISSIONER	C SUBODH	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) (ASST SOL GEN) HARINATH N (Asst Solicitor General) GP FOR REVENUE GINJUPALLI SUBBA RAO	SPS NELLORE
82.6	WP/36899/2015 IA 1/2015(WPMP 47529/2015) Direction Petition IA 1/2018 Vacate Stay Petition	JAKHUA SALT COMPANY PVT. LTD. CHENNAI. Vs THE STATE OF A.P.HYDERABAD & 8 OTRS.	VEDULA SRINIVAS	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR GENERAL ADMINISTRATION JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) GP FOR REVENUE GINJUPALLI SUBBA RAO	EAST GODAVARI
82.7	WP/36507/2017 IA 1/2017(WPMP 45344/2017) Direction Petition	PENNA CEMENTS INDUSTRIES LTD. (PICL) HYDERABAD Vs THE STATE OF AP GUNTUR DIST & 3 OTHERS	K CHENCHURAMI REDDY	GP FOR GENERAL ADMINISTRATION (AP) (ASST SOL GEN) S SRINIVAS REDDY GINJUPALLI SUBBA RAO	SPS NELLORE
82.8	WP/35164/2018 IA 1/2018 Direction Petition IA 1/2019 Implead Petition IA 2/2019 Direction Petition IA 3/2019 Additional Material Petition	P.PRABHAKAR RAO Vs THE SALT COMMISSIONER	S SRINIVAS REDDY	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) GP FOR GENERAL ADMINISTRATION GP FOR REVENUE GINJUPALLI SUBBA RAO	SPS NELLORE
82.9	WP/10234/2021 IA 1/2021 Direction Petition	K. MOHANA RAO Vs THE SALT COMMISSIONER	C SUMON	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) GP FOR REVENUE GP FOR GENERAL ADMINISTRATION GINJUPALLI SUBBA RAO	SPS NELLORE
83	WP/38/2023 IA 1/2023 Direction Petition IA 2/2023 Amendment Petition	ALURI KRISHNA PRASAD Vs UNION BANK OF INDIA	VINOD KUMAR PEMMASANI	V DYUMANI P RAJESH BABU	KRISHNA
84	WP/14730/2024 IA 1/2024 Suspension Petition	V VARADARAJULU AND SONS Vs THE HINDUSTAN PETROLEUM CORPORATION LIMITED	SITA RAM CHAPARLA	JAVVAJI SARATH CHANDRA G RAMA GOPAL	KRISHNA
85	WP/6506/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition IA 1/2026 Permission Petition	MADDALI SUNEETA Vs INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA	Dr.ANANTH S	M V SURESH V VEERABHADRA CHARY	KRISHNA

FINAL HEARING (C.G.MATTERS)

86.1,86.2 along with 86

86	WP/15875/2012	A.P.S.FIN.CORP.REP.BY ASST.G.M.KADAPA - 02. Vs THE ASST.P.F.COMMNR.KADAPA - 04 & 2 OTRS.	G R SUDHAKAR	S MURALI MOHAN A KRISHNAM RAJU	YSR KADAPA

86.1	WP/15975/2011 IA 1/2011(WPMP 19135/2011) Suspension Petition IA 1/2023 Fix an Early Date	DEE AP EPDCL E.G. DIST. Vs R.P.F. COMMR.-II & ANO.	V V SATISH (SC for APEPDCL)	SRINIVASA RAO NARRA	EAST GODAVARI
86.2	WP/23001/2011 IA 1/2012(WVMP 3942/2012) Vacate Stay Petition	ANDHRA PRADESH STATE FINANCIAL CORPORATION Vs THE ASSISTANT PROVIDENT FUND COMMISSIONER &	G R SUDHAKAR	T BALAJI(SC FOR EPFO) R N REDDY	VISAKHAPATNAM

FOR ADMISSION (CRP MATTERS)

87	CRP/2128/2026 (OS/41/2021) IA 1/2026 Stay Petition	PUJARI BALAKRISHNA RAO Vs PUJARI KAMESWARAMMA	S SRINIVASA RAO	Dr MOJJADA RAMAKRISHNA RR1 TO6-App by m/s.M.Rama Krishna (adv).	SRIKAKULAM
88	CRP/2156/2026 (OS/34/2021) IA 1/2026 Stay Petition	REJETI TRINADHA RAO Vs SHAHUKARI MANMADHA RAO CHOUDHARY	SRINIVAS AMBATI	A RAVI SHANKAR	SRIKAKULAM

FOR ADMISSION (SA MATTERS)

89	SA/517/2026 (AS/16/2025)	BHYRI PAPA RAO Vs INAPAKURTHI RAMBABU	VINOD KUMAR TARLADA	T DIWAKAR REDDY	SRIKAKULAM

FOR HEARING

90	WP/38685/2017 IA 1/2017(WPMP 48016/2017) Suspension Petition IA 1/2018 Vacate Stay Petition	PATHIWADA APPALA NAIDU Vs THE STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR REVENUE (AP) GP FOR ASSIGNMENT	VIZIANAGARAM

INTERLOCUTORY(REVIEW PETITIONS))

91	IA/2/2026 Review Petition WP/7164/2026	THE NEW INDIA ASSURANCE COMPANY LTD. Vs BARLA ARUNA KUMARI	C PRAKASH REDDY	NAQEEB AHMED A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) GP FOR MED HEALTH AND FAMILY WELFARE NAQEEB AHMED GP FOR REVENUE	EAST GODAVARI

FOR CONTINUATION

92	WP/29361/2025 IA 1/2025-Suspension Petition	ASHFAQ RAHIM KHAN Vs THE STATE OF ANDHRA PRADESH	BOMMINAYUNI APPARAO	GP FOR SOCIAL WELFARE MD SALEEM SHAIK KHAJA BASHA	KURNOOL

NOTE :- AFTER DAILY LIST -1, WEEKLY LIST WILL BE TAKEN UP.